t[THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN):

(a) Year.	No. of cases.
1951-52	Nil
1952-53	2
1953-54	Nil

(b) Both passenger and goods trains are escorted during the night hours on sections where this arrangement is considered necessary.]

**EMPLOYEES' STATE INSURANCE SCHEME** 

85. SHRI S. N. MAZUMDAR: Will the Minister for LABOUR be pleased to state:

(a) whether any matters relating to the Employees' State Insurance Scheme were referred to the International Labour Organisation experts for advice, and if so; what are those matters; and

(b) what advice has been received from them?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) Yes. The I. L. O. experts were required to advise on the organisation of the Social Security system, methods of administration, and development of panel system of medical care and to train the personnel of the Employees' State Insurance Corporation and to assist in the promotion of an appropriate training programme.

(b) The Report of the experts is under examination. A statement on the chief features of the Report will be placed on the Table of the House in due course.

## WORKING OF THE AIR CORPORATIONS

86. DR. R. P. DUBE: Will the Minis ter for COMMUNICATIONS be pleased *to* state:

(*a*) the amount of loss sustained by the two Air Corporations during the first year of their operation;

fEnglish translation.

(b) how this loss compares with the loss that was being sustained by private airline companies; and

to Questions

(c) what measures Government propose to take to avoid the incurring of such loss?

THE DEPUTY MINISTER FOR COMMUNICATION (SHRI RAJ BAHADUR): (a) and (b). I lay on the Table of the House a statement giving the requisite information. [See Appendix VIII, Annexure No. 47.]

(c) Endeavours are constantly being made by the Indian Airlines Corporation to increase their revenue by developing traffic on the existing routes and by exploring new remunerative routes. Reduction and control of expenditure is also being attempted by rationalising the organisation. The Corporation will however continue to incur loss for sometime to *come*.

## INDIAN CENTRAL OILSEEDS COMMITTEE

87. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) What financial assistance has been rendered by the Indian Central Oilseeds Committee since its inception to the various States: and

(b) whether there has been any increase in production as a result of this assistance; and if so, how much?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) and (b). The information is being collected and will be placed on the Table of the Sabha when ready.

## AEROPLANES FOR ANTI-LOCUST OPERA-TIONS

88. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state whether Govern ment are still receiving assistance from the Government of the United States of America for aerial opera tions against locusts?